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Title: Regarding setting up of a permanent bench of the High Court in Berhampur, Odisha-laid.

SHRI CHANDRA SEKHAR SAHU (BERHAMPUR): Southern Orissa has large number of tribals. Poor people living in remote areas are far off from the State Capital and Cuttack, the seat of the High Court of Orissa. Case from south Odisha constitutes more than 30 percent of total cases in Odisha High Court. The main justification advanced by these people is that since the people of these regions are generally poor and the High Court is at a long distance from these areas, they cannot actually avail the opportunity of getting justice in time.

Berhampur with its urban agglomeration is the second biggest city of Odisha. It has all necessary infrastructure for the establishment of a permanent bench of the high court connected to South Odisha.

I, therefore, request the Minister of Law and Justice to consider the above proposal for making available speedy justice to the poor people of the region at Berhampur.